

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulation, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF EMCO GLOBAL PRIVATE LIMITED

1	Name of the corporate person	EMCO GLOBAL PRIVATE LIMITED
2	Date of Incorporation of corporate person	13 th June 1995
3	Authority under which corporate person is incorporated/ Registered	Registrar of Companies, Mumbai, Maharashtra.
4	Corporate Identify Number	U51900MH1995PTC089498
5	Address of the registered office and principle office (if any) of corporate person	Shop No.1, Ground Floor, Bldg. -1, Plot -330, Gomata Janata CHS Ltd, G. K. Marg, Lower Parel, Mumbai - 400013, Maharashtra, India
6	Liquidation commencement date of corporate person	21 st November 2022
7	Name, address, email address, telephone number and registration number of the liquidator	Mr. Balaji Shrirang Sagar Sr. No. 21/5, Opp. Creative Camio, Near PCMC D Ward Office, Aundh – Ravet Road, Rahatani, Pune - 411027 India. Email Id: balajisagar381973@gmail.com Phone No.: +91- 9561071705 Reg. No.: IBBI/IPA-001/IP-P01555/2018-2019/12441
8	Last date of submissions of claim	21 st December, 2022

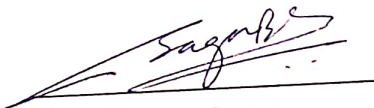


Notice is hereby given that the **EMCO GLOBAL PRIVATE LIMITED** has commenced voluntary liquidation on 21st November, 2022.

The stakeholders of **EMCO GLOBAL PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 21st December, 2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



Balaji Shrirang Sagar

Liquidator

Regn. No. IBBI/IPA-001/IP-P01555/2018-2019/12441

Date: 22nd November 2022

Place: Pune

